

National Company Law Tribunal

Allahabad Bench

CP NO. 01/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Kalla Devi Real Estate Pvt Ltd,

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	Petitioner	Kallu
2.	MS. KALINI	ADV		
	A.K. Singh	Adv	Perf	AK

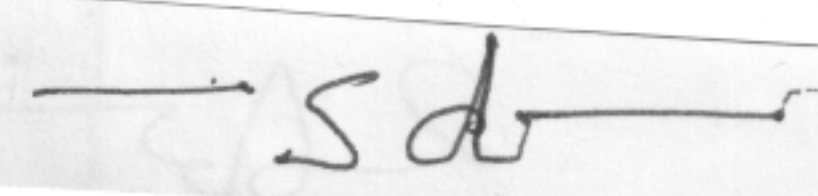
C.P. No. 01 (ND)2012

The case is taken up today. The date is adjourned on convening date for mutually agreed on 22nd January, 2018.

The matter be listed on 22nd January, 2018.

Date: 14/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)